

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 26 OF 2013, APPEAL NO. 49 OF 2013,**  
**APPEAL NO. 144 OF 2014 & IA NO. 244 OF 2014,**  
**APPEAL NO.166 OF 2015 & IA NO. 269 OF 2015**

**Dated:** 30<sup>th</sup> January, 2019

**Present:** Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member

**Appeal No. 26 of 2013**

**In the matter of:**

**State Load Despatch Centre, Karnataka** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Parichita Chaudhry for  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra  
Mr. Abhishek Singh for R-1  
  
Mr. Sridhar Prabhu  
Mr. Anantha Narayana M.G. for R-2  
  
Mr. Manu Seshardri  
Mr. S.Chaowdhry for R-3

**A.No. 49 of 2013**

**State Load Despatch Centre, Karnataka** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Parichita Chaudhry for  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra  
Mr. Abhishek Singh for R-1  
  
Mr. Sridhar Prabhu  
Mr. Anantha Narayana M.G. for R-2  
  
Mr. Manu Seshardri  
Mr. S.Chaowdhry for R-3

**A.No. 144 of 2014 & IA No. 244 of 2014**

**State Load Despatch Centre, Karnataka** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Parichita Chaudhry for  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Samarth Mishra  
Mr. Abhishek Singh for R-1

Mr. Sridhar Prabhu  
Mr. Anantha Narayana M.G. for R-2

**Appeal No.166 of 2015 & IA No. 269 of 2015**

**State Load Despatch Centre, Karnataka ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Parichita Chaudhry for  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Anantha Narayana M.G.  
for R-2

**ORDER**

List the matter on **27.03.2019 (Wednesday) at 2.30 p.m (Special Bench)** as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**  
*Pr/kt*

**(Justice N.K. Patil)**  
**Judicial Member**